

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2251**

**TO BE ANSWERED ON THE 20TH DECEMBER, 2022/ AGRAHAYANA 29, 1944
(SAKA)**

EX-GRATIA PAYMENT TO NEXT KIN OF COVID VICTIMS

†2251. SHRI BHAGIRATH CHOUDHARY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the funds released by the Union Government to the State Governments during the last two years in the State Disaster Relief funds to make ex-gratia payment to the next kin of the people who died due to Covid-19, State-wise including Rajasthan;

(b) the details of funds utilised by the State Governments out of the said fund so far;

(c) whether the Union Government propose to make direct payment to people affected by the disasters such as Covid-19 by way of any common website; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (d): As per the National Policy on Disaster Management, the primary responsibility for disaster management, including disbursement of relief assistance to the affected people, rests with the State Governments concerned. The State Governments undertake relief measures in the wake of natural disasters from the State Disaster Response Fund (SDRF), already placed at their disposal, in accordance with the Government of India's approved items and norms.

Based on the recommendations of the successive Finance Commissions, Central Government has issued guidelines on Constitution and Administration of SDRF. As per these guidelines SDRF shall be used only for meeting the expenditure for providing immediate relief to the victims of 12 calamities, viz. cyclone, drought, earthquake, fire, flood, tsunami, hailstorm, landslide, avalanche, cloud burst, pest attack and frost & coldwave.

Keeping in view the spread of COVID-19 Virus in India and the declaration of COVID-19 as pandemic by the World Health Organisation (WHO), by way of a special onetime dispensation, the Central Government had allowed the States to use SDRF towards COVID-19 containment measures for the financial years 2019-20, 2020-21 and 2021-22. Further, based on the guidelines issued by National Disaster Management Authority (NDMA), under section 12(iii) of the Disaster Management Act, 2005, on 11th September, 2021, Central Government had allowed the States to use SDRF to provide ex-gratia assistance of Rs. 50,000 to the next of kin of the deceased due to COVID-19.

The States-wise details of allocation and release of funds under SDRF during the financial year 2021-22 and 2022-23 (till 30.11.2022) are at Annexure-I and Annexure-II respectively.

The distribution of relief on ground is the responsibility of the State Government concerned. However, as per guidelines of SDRF all the individual beneficiary-oriented assistance is required to be disbursed only through bank accounts of the beneficiary. Further, as per guidelines issued by the NDMA on the 11th September, 2021, the ex-gratia assistance by the States from their SDRF to the next of kin of victims of COVID-19 is to be disbursed through Direct Benefit Transfer procedures.

Allocation and Release of Funds from SDRF during 2021-22

As on 31.03.2022

(Rs. in crore)

Sl. No	Name of State	Allocation of SDRF			Releases from SDRF	
		Central Share	State Share	Total	1 st Instalment	2 nd Instalment
1	2	3	4	5	6	7
1	Andhra Pradesh	895.20	297.60	1192.8	447.60	447.60
2	Arunachal Pradesh	200.00	22.40	222.40	100.00	100.00
3	Assam	617.60	68.80	686.40	308.80	308.80
4	Bihar	1132.80	377.60	1510.40	566.40	566.40
5	Chhattisgarh	345.60	115.20	460.80	172.80	172.80
6	Goa	9.60	2.40	12.00	4.80	4.80
7	Gujarat	1059.20	352.80	1412.00	529.60	529.60
8	Haryana	392.80	131.20	524.00	196.40	196.40
9	Himachal Pradesh	327.20	36.00	363.20	163.60	163.60
10	Jharkhand	454.40	151.20	605.60	227.20	227.20
11	Karnataka	632.80	210.40	843.20	316.40	316.40
12	Kerala	251.20	84.00	335.20	125.60	125.60
13	Madhya Pradesh	1456.00	485.60	1941.60	728.00	728.00
14	Maharashtra	2577.60	859.20	3436.80	1288.80	1288.80
15	Manipur	33.60	4.00	37.60	16.80	16.80
16	Meghalaya	52.80	5.60	58.40	26.40	26.40
17	Mizoram	37.60	4.00	41.60	18.80	18.80
18	Nagaland	32.80	4.00	36.80	16.40	16.40
19	Odisha	1283.20	428.00	1711.20	641.60	641.60
20	Punjab	396.00	132.00	528.00	198.00	198.00
21	Rajasthan	1184.80	395.20	1580.00	592.40	592.40
22	Sikkim	40.00	4.80	44.80	20.00	20.00
23	Tamil Nadu	816.00	272.00	1088.00	408.00	408.00
24	Telangana	359.20	120.00	479.20	179.60	179.60
25	Tripura	54.40	6.40	60.80	27.20	27.20
26	Uttar Pradesh	1546.40	516.00	2062.40	773.20	773.20
27	Uttarakhand	749.60	83.20	832.80	374.80	374.80
28	West Bengal	808.80	269.60	1078.40	404.40	404.40
	Total:-	17747.20	5439.20	23186.40	8873.60	8873.60

Allocation and Release of Funds from SDRF during 2022-2023*As on 30.11.2022**(Rs. In crore)*

Sl. No.	Name of State	Allocation of SDRF			Release from SDRF	
		Central Share	State Share	Total	1 st Installment	2 nd Installment
1	2	3	4	5	6	7
1.	Andhra Pradesh	940.00	312.80	1252.80	470.00	
2.	Arunachal Pradesh	210.40	23.20	233.60		
3.	Assam	648.80	72.00	720.80	324.40	324.40
4.	Bihar	1189.60	396.80	1586.40	594.80	
5.	Chhattisgarh	363.20	120.80	484.00		
6.	Goa	9.60	3.20	12.80	4.80	
7.	Gujarat	1112.00	370.40	1482.40	556.00	
8.	Haryana	412.80	137.60	550.40	206.40	
9.	Himachal Pradesh	342.40	38.40	380.80	171.20	171.20
10.	Jharkhand	476.80	158.40	635.20		
11.	Karnataka	664.00	221.60	885.60	332.00	332.00
12.	Kerala	264.00	88.00	352.00	132.00	
13.	Madhya Pradesh	1528.80	509.60	2038.40	764.40	
14.	Maharashtra	2706.40	902.40	3608.80	1353.20	
15.	Manipur	35.20	4.00	39.20	17.60	
16.	Meghalaya	54.40	6.40	60.80	27.20	
17.	Mizoram	39.20	4.00	43.20	19.60	
18.	Nagaland	34.40	4.00	38.40	17.20	17.20
19.	Odisha	1348.00	448.80	1796.80	674.00	
20.	Punjab	416.00	138.40	554.40	208.00	
21.	Rajasthan	1244.80	414.40	1659.20	622.40	
22.	Sikkim	42.40	4.80	47.20	21.20	21.20
23.	Tamil Nadu	856.80	285.60	1142.40	428.40	
24.	Telangana	377.60	125.60	503.20	188.80	
25.	Tripura	56.80	6.40	63.20		
26.	Uttar Pradesh	1624.00	541.60	2165.60	812.00	
27.	Uttarakhand	787.20	87.20	874.40	393.60	
28.	West Bengal	849.60	283.20	1132.80	424.80	
Total		18635.20	5709.60	24344.80	8764.00	866.00
